

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2442
ANSWERED ON:11.03.2010
RAILWAY SAFETY FUND
Ganeshamurthi Shri A.;Patil Shri A.T. Nana

Will the Minister of RAILWAYS be pleased to state:

- (a) the broad objectives of the Railway Safety Fund;
- (b) the year in which the Safety Fund came into vogue;
- (c) the total amount deposited in the Safety Fund as on date and the major areas where this fund is being utilised;
- (d) the total amount collected through surcharges levied on passengers tickets for the purpose of Railway Safety Fund during each of the last three years and the current year;
- (e) whether the Railways have recently proposed a hike in the Safety Fund to address the safety operations; and
- (f) if so, the manner in which the Railways propose to raise additional revenue for Railway Safety Fund?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

- (a) Railway Safety Fund has been set up primarily to channelise the Railways' share of the diesel cess and petrol cess, receivable under the Central Road Fund, for road related railway safety works such as construction of road over/under bridges, subways and for the improvement to level crossings including their manning, interlocking, etc.
- (b) The Railway Safety Fund was created in the year 2001-02.
- (c) The total amount received from Ministry of Finance till January 2010 and appropriated to Railway Safety Fund is Rs. 5142.09 crore. Further, the Fund is utilised for construction of Road Over Bridges, Road Under Bridges, Subways and for the improvement to level crossings including their manning, interlocking, etc.
- (d) No amount has been collected from passengers ticket for Railway Safety Fund.
- (e) Yes, Madam.
- (f) Ministry of Railways have approached Planning Commission for higher allocation of funds to Railways from Central Road Fund.